

**GOVERNMENT OF INDIA**  
**MINISTRY OF NEW AND RENEWABLE ENERGY**  
**RAJYA SABHA**  
**QUESTION NO 26.07.2010**  
**ANSWERED ON**  
**SOLAR PAYMENT SECURITY FUND .**

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Dr. T. Subbarami Reddy

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING NEW AND RENEWABLE ENERGY be pleased to state :-

- (a) whether, in a move to initiate private investment in grid connected solar power projects, the Central Government is setting up a Solar Payment Security Fund that would guarantee compensation to power producers in case of default by State run distribution utilities;
- (b) whether Rs. 330 crore scheme available only for photovoltaic projects that are set up in the first phase of National Solar Mission would provide adequate security to project developers and financiers to make power purchase agreements more bankable and hence secure project financing; and
- (c) if so, to what extent these measures have helped in improving solar power in the country?

**ANSWER**

THE MINISTER OF NEW AND RENEWABLE ENERGY

(Dr. FAROOQ ABDULLAH)

(a):No, Sir.

(b)&(c) : Does not arise.